

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.213 – IA 670 of 2021
Item No.214 – IA 704 of 2021
In
CP(IB) 582 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Raymon Patel gelatine Pvt Ltd
V/s
Terrene Pharma Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..16/11/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natashah Shah, Adv.
For the Respondent :

ORDER

IA 670 of 2021 & IA 704 of 2021

Learned Counsel for the liquidator appears. She seeks time to file compliance affidavit in view of the judgment of Hon'ble Supreme Court in case of Rainbow Papers within two weeks.

Matter stands adjourned for further consideration on 14.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**Dr. MADAN B GOSAVI
MEMBER (JUDICIAL)**